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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1902/2023 and CM APPL.7241/2023
ISTORE DIRECT TRADING PRIVATE LIMITED.....Petitioner
Through:
versus

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

.....Respondent

Through: Mr. Adit S. Pujari and Mr. Zeeshan
Thomas, Advs.
Mr. Abhishek Singh, Mr. J. Amal
Anand, Mr. Elvin Joshi, Mr. K.V.
Vibu Prasad, Advs. for intervenors
(through v/c)

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

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17.03.2025

1. The matter could not be taken up today due to paucity of time.
2. List on 26.08.2025.

By Order

Court Master

MARCH 17, 2025/cl